

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.& Ors.

V/s.

Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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COMMON ORDER

T.C.P. No. 24/284(4)/CLB/MB/MAH/2010

CA No.158/15,88/15/121/16 In TCP No.43/397-398/CLB/MB/MAH/2011

1. Vide Precipe dated 18.09.2017 matter mentioned.
2. The Learned Representatives are present and have stated that by consent
Matter be adjourned to **15.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
19.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)